

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

16. C.P.(IB)-520(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.01.2021**

NAME OF THE PARTIES: Steel Investments Pvt. Ltd.

V/s

Rajesh Estates and Nirman Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Ms. Gyanika Kochar i/b A & legal, counsel for petitioner and Mr. Ryan
Dsouza, counsel for Corporate Debtor are present.

List this matter on **18.03.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)